GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA STARRED QUESTION NO.51 TO BE ANSWERED ON 13.12.2018

AWARD UNDER SAUBHAGYA SCHEME

*51. SHRIMATI K. MARAGATHAM:

Will the Minister of POWER be pleased to state:

- (a) whether the Government has announced Rs. 100 crore award for States that would complete the household electrification early under the Saubhagya Scheme and if so, the details thereof;
- (b) whether apart from DISCOMS, the employees would also collectively get Rs. 50 lakh award for completing the task of electrifying household under the said Scheme; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND

NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO.51 TO BE ANSWERED IN THE LOK SABHA ON 13.12.2018 REGARDING AWARD UNDER SAUBHAGYA SCHEME.

(a) to (c): Government have instituted Cash awards for DISCOMs and State Departments who achieve 100% household electrification by 30th November 2018 under Pradhan Mantri Sahaj Bijli Har Gahar Yojana (Saubhagya).

Awards are in the following three categories:

- (i) DISCOMs / Power Departments of Special Category States which include seven States of North Eastern Region, Sikkim, Jammu & Kashmir and Uttarakhand
- (ii) DISCOMs / Power Departments of other than Special Category States having more than 5 Lakh un-electrified households
- (iii) DISCOMs / Power Departments of other than Special Category States having less than 5 Lakh un-electrified households
- 2. Other than Special Category States include Bihar, Chhattisgarh, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Odisha, Rajasthan, Telangana, Uttar Pradesh and West Bengal.
- 3. States/DISCOMs which had already achieved saturation are not eligible for the award.
- 4. There are two awards in each of the above three categories. The first DISCOM / Power Department to achieve 100% household electrification by 30th November 2018 would be given cash award of Rs.50 Lakh. The Principal Secretary (Energy/Power) of the concerned State will devise the mechanism to distribute this cash prize amongst employees of the concerned DISCOM / Power Department. From this amount, Rs.20 Lakh will be given to employees of the division of DISCOM/Power Department with highest number of households electrified.

The second award includes cash award of Rs.100 Crore as grant to the concerned DISCOM/Power Department to be spent in distribution infrastructure development in their area of operation. The Principal Secretary (Energy/Power) of the State will decide work to be executed from this amount.
